

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-04-2024 AT 10:30 AM**

CP No.735/241/HDB/2019
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. Ravinder Kumar & another

...Petitioner

AND

Protopack Food Packaging Pvt Ltd & 2 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Pramod Maligi, for petitioner present through Video Conference and reported compliance of the direction of this Tribunal dated 04.10.2023. None for the respondents.

Explanation by the Court Officer on why the matter has not been listed has been submitted. Since written submissions were filed. Oral submissions were already heard.

Hence, **for orders on 28.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)